

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 568
TO BE ANSWERED ON 06.12.2023**

ONGOING/PENDING RAILWAY PROJECTS IN JALPAIGURI

568. DR. JAYANTA KUMAR ROY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of railway stations in the Jalpaiguri Parliamentary Constituency;**
- (b) the details of railway projects/works planned, ongoing and pending in the said Constituency;**
- (c) whether the Government has any plans for development of these railway stations with modern infrastructure, if so, the details thereof;**
- (d) whether the Government has any plans to augment the rail network/connectivity and train services in the Jalpaiguri constituency; and**
- (e) if so, the steps being taken by the Government in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 568 BY DR. JAYANTA KUMAR ROY TO BE ANSWERED IN LOK SABHA ON 06.12.2023 REGARDING ONGOING/PENDING RAILWAY PROJECTS IN JALPAIGURI.

(a): 34 railway stations which fall in the Jalpaiguri Parliamentary Consituency are Belakoba, Rani Nagar Jalpaiguri, New Jalpaiguri, Ambari Falakata, Jalpaiguri, Kadabari, Mandalghat, Kashiabari, Mohit Nagar, Jalpaiguri Road, New Domohani, New Mainaguri, Betgara, Altagram, Dhupguri, Kolaigram, Salbari, Begrakot, Oodlabari, Damdim, New Mal Jn, Chalsa, Nagrakata, Caron, Banarhat, Mal Bazar, Boradighi, Lataguri, Domohni, Mayanaguri Road, New Changrabandha, Changrabandha, Neoranandi and Bhotepatti.

(b) to (e): Railway projects are sanctioned Zonal Railway wise not Parliamentary Constituency wise as Railway projects may span across Parliamentary constituencies. Jalpaiguri Parliamentary Constituency falls in the State of West Bengal. As on 01.04.2023, 44 railway projects (16 New line, 04 Gauge Conversion and 24 Doubling) of total length of 4,209 km, costing ₹ 50,915 crore, falling fully/partly in the state of West Bengal are in planning/approval/construction stage, out of which, 2,033 km length has been commissioned and an expenditure of ₹ 23,298 crore has been incurred upto March, 2023. During 2014-23, 1137 Km sections (113 km of New line, 151 Km of Gauge Conversion and 873 km of Doubling) have been commissioned in State of West Bengal at an average rate 126.33 km per year.

Ministry of Railways has launched 'Amrit Bharat Station Scheme' for development of Railway stations on Indian Railways.

This scheme envisages development of stations on a continuous basis with a long-term approach. Under the scheme, 1309 Railway Stations on Indian Railways including 6 stations namely, New Jalpaiguri Junction, Dhupguri, Haldibari, Jalpaiguri, Jalpaiguri Road and New Mal Junction in the Jalpaiguri Parliamentary constituency have been identified for development as Amrit Bharat Stations.

This scheme involves preparation of Master Plans and their implementation in phases to improve the amenities at the stations like improvement of station access, circulating areas, waiting halls, toilets, lift/escalators as necessary, cleanliness, free Wi-Fi, kiosks for local products through schemes like ‘One Station One Product’, better passenger information systems, Executive Lounges, nominated spaces for business meetings, landscaping etc., keeping in view the necessity and requirement at each station. The scheme also envisages improvement of building, integrating the station with both sides of the city, multimodal integration, amenities for Divyangjans, sustainable and environment friendly solutions, provision of ballastless tracks, ‘Roof Plazas’ as per necessity, phasing and feasibility and creation of city centres at the station in the long term.

At present, New Jalpaiguri station is being catered by 146 train services. Besides, introduction of new trains/ extension and increase in frequency of services, to enhance train connectivity, is an on-going process on Indian Railways subject to operational feasibility, traffic justification, resource availability, etc.

Various steps taken by the Government for effective and speedy implementation of rail projects include (i) substantial increase in allocation of funds, (ii) delegation of powers at field level, (iii) close monitoring of progress of project at various levels (iv) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.
